

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 90 OF 2017

Dated: 19th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Bihar State Power Transmission Co. Ltd. & Anr. Appellant(s)

Vs.

M/s Shree Cement Ltd. & Anr. Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **19.02.2018.**

COURT MASTER